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16.	Greenstarr Fertilizers Ltd.
17.	Manglore Chemicals and Fertilizers Ltd. (MCF)
18.	Indo Gulf Fertilizers (IGF)
19.	Hindalco Industries Ltd. (HIL)
20.	Deepak Fertilizers and Petrochemicals Corporation Ltd. (DFPCL)
21.	Nagarjuna Fertilizers and Chemicals Ltd. (NFCL)
22.	Chambal Fertilizers and Chemicals Ltd. (CFCL)
23.	Tata Chemicals Ltd. (TCL)
24.	Paradeep Phosphates Ltd. (PPL)

^{*}Production suspended.

Renewal of service contracts in NIPER

4071. DR. JANARDHAN WAGHMARE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the constitution of the Committee for Renewal of Service Contracts are not done as per National Institute of Pharmaceutical Education and Research (NIPER) Act and Statutes;
- (b) the case where the service contracts have not been renewed since last three years; year-wise;
 - (c) whether pension benefits are being given to employees of NIPER; and
- (d) if so, how Government justifies deduction of pension contribution under contract system?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) No, Sir.

- (b) Only in one case contract was not renewed by the Board of Governors (BoG), National Institute of Pharmaceutical Education and Research (NIPER), Mohali in 2013.
 - (c) Yes, Sir.

(d) Contribution towards pension is required in respect of employees recruited on or after 1.1.2004 under the New Pension Scheme.

Control on the price of life saving drugs

†4072. SHRI OM PRAKASH MATHUR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of those generic medicines for cancer which are equivalent to the country made 'Nexavar' along with the prices thereof;
- (b) whether Government is under pressure for keeping the prices of Indian cancer medicines at par with those medicines made by American manufacturers;
 - (c) if so, the reaction of Government thereon; and
- (d) the steps being taken by Government to control the prices of such life saving drugs?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) As per IMS Health data available with National Pharmaceutical Pricing Authority (NPPA), the details of Nexavar or its equivalents are not available. Anti-cancer medicines are non-scheduled drugs. Under the present framework of price fixation under Drugs (Prices Control) Order, 1995 (DPCO, 1995) there is no control on the launch price of non-scheduled medicines.

- (b) and (c) Do not arise.
- (d) The Government has notified new National Pharmaceutical Pricing Policy, 2012 (NPPP-2012) on 7th December, 2012. NPPP-2012 provides for price fixation of cancer drugs of the prescribed strengths and dosage forms as specified in the National List of Essential Medicines. As envisaged in the NPPP-2012, prices of these specified anti-cancer drugs would be fixed after promulgation of the new DPCO by the Government.

Reduction of subsidy on fertilizers

4073. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government is planning to reduce and waive subsidy being given on some of the fertilizers; and

[†]Original notice of the question was received in Hindi.